

Annexure I referred to in reply to Part (a) of the Lok Sabha Unstarred Question no 4007 to be answered on 13.08.2015

Central Financial Assistance (CFA) for “Off-grid and Decentralized Solar Applications Programme” for the year 2014-15.

I. Central Financial Assistance (Rs/Wp) for SPV Lighting System.

Sno.	Category	Capacity	General Category States	Through NABARD	Rs. Per Wp				Channel Partners	
					NE States, A&N, Lakshadweep Islands		Special Category States			
					@ 30%	@90%	@ 30%	@90%		
1.	Solar lighting System- street lights, home lights, lanterns	CFL	Up to 74 Wp	Rs.75	Rs.100	Rs.82	Rs.247	Rs.75	Rs.225	NA
2.		LED	Up to 40 Wp	Rs.120	Rs.160	Rs.132	Rs.396	Rs.120	Rs.360	NA

Note :-

- General category States:-**All States/UT's other than NE States, Special Category States ( Jammu &Kashmir, Himachal Pradesh, Uttarakhand), Andaman & Nicobar and Lakshadweep Islands.
- Through NABARD:** -All States/UT's are eligible at the above subsidy rate.
- NE States, Andaman and Nicobar, Lakshadweep Islands :-** 90% capital subsidy to Central and State Government Ministries and their organizations (not for commercial organizations and corporations); Government Educational Institutions, Hospitals, Community centers, Anganwadis; Panchayat Ghars, State/ Central Government Buildings, Police Stations, Police Posts, Vocational Training Centers and Government Hostels. For private and others the subsidy is calculated at 30% CFA is 10% more than General category due to high transportation cost.
- Special Category:-**This category includes states of Jammu &Kashmir, Himachal Pradesh and Uttarakhand. 90% capital subsidy to Central and State Government Ministries and their organizations (not for commercial organizations and corporations); Government Educational Institutions, Hospitals, Community centers, Anganwadis; Panchayat Ghars, State/ Central Government Buildings, Police Stations, Police Posts, Vocational Training Centers and Government Hostels. For private and others the subsidy is calculated at 30%.
- Channel Partner:** -MNRE Accredited Channel Partners.
- All components and sub systems of the plant should conform to the “**Minimal Technical Requirements / Standards**” specified by MNRE, for SPV systems / plants.
- The Capital Subsidy is applicable on the System cost inclusive of installation, commissioning, transportation, insurance, 5 year maintenance and taxes wherever applicable.

## II Central Financial Assistance (Rs/Wp) for SPV Lighting System.

Sno.	Category	Capacity	General Category States	Through NABARD	RsPer Wp				Channel Partners
					NE States, A&N, Lakshadweep Islands		Special Category States		
					@ 30%	@90%	@ 30%	@90%	
1	Solar power packs/ SPV Power Plants (with battery bank @ 7.2VAh/Wp)***	Up to 300 Wp	Rs. 75	Rs. 100	Rs. 82	Rs. 247	Rs. 75	Rs. 225	NA
		>300 Wp to 10kWp	Rs. 45	Rs. 45*	Rs. 49	Rs. 148	Rs. 45	Rs. 135	Rs. 43**
		>10 kWp to 100 kWp	Rs. 39	NA	Rs. 43	Rs. 128	Rs. 39	Rs. 117	Rs. 37
2	SPV Power Plants (Without Battery)	Up to 500 kWp	Rs. 24	NA	Rs. 26	Rs. 79	Rs. 24	Rs. 72	Rs. 21
3	Street Lights through SPV power Plant	Up to 100 kWp	Rs. 75	NA	Rs. 82	Rs. 247	Rs. 75	Rs. 225	Rs. 71

\*Capital subsidy limited to 1 kWp system through NABARD

\*\* Capital Subsidy applicable for systems above 1 kWp in case of channel partners.

\*\*\* In case battery bank is of lower capacity in project proposal than mentioned in category above then it will be treated as battery less system

### Note:-

- General category States:-**All States/UT's other than NE States, Special Category States ( Jammu &Kashmir, Himachal Pradesh, Uttarakhand), Andaman & Nicobar and Lakshadweep Islands.
- Through NABARD:** - All States/UT's are eligible at the above subsidy rate.
- NE States, Andaman and Nicobar, Lakshadweep Islands :-** 90% capital subsidy to Central and State Government Ministries and their organizations (not for commercial organizations and corporations); Government Educational Institutions, Hospitals, Community centers, Anganwadis; Panchayat Ghars, State/ Central Government Buildings, Police Stations, Police Posts, Vocational Training Centers and Government Hostels. For private and others the subsidy is calculated at 30% CFA is 10% more than General category due to high transportation cost.
- Special Category:-**This category includes states of Jammu & Kashmir, Himachal Pradesh and Uttarakhand. 90% capital subsidy to Central and State Government Ministries and their organizations (not for commercial organizations and corporations); Government Educational Institutions, Hospitals, Community centers, Anganwadis; Panchayat Ghars, State/ Central Government Buildings, Police Stations, Police Posts, Vocational Training Centers and Government Hostels. For private and others the subsidy is calculated at 30%.
- Channel Partner:** -MNRE Accredited Channel Partners.
- All components and sub systems of the plant should conform to the “**Minimal Technical Requirements / Standards**” specified by MNRE, for SPV systems / plants.

7. The Capital Subsidy is applicable on the System cost inclusive of installation, commissioning, transportation, insurance, 5 year maintenance and taxes wherever applicable.

### III. Central Financial Assistance (Rs/HP) for SPV Water Pumping System

Sno.	SPV System	Capacity	Rs per HP				
			General Category States	Through NABARD	NE States, A&N, Lakshadweep Islands	Special Category States	Channel Partners
1	DC Pumps	Up to 2 HP	Rs. 43200	Rs. 57600	Rs. 47520	Rs. 43200	Rs. 41000
		>2HP to 5HP	Rs. 40500	Rs. 54000	Rs. 44550	Rs. 40500	Rs. 38500
2	AC Pumps	Up to 2 HP	Rs. 37800	Rs. 50400	Rs. 41580	Rs. 37800	Rs. 36000
		>2HP to 5HP	Rs. 32400	Rs. 43200	Rs. 35640	Rs. 32400	Rs. 30700
		>5 HP to 10 HP*	Rs. 28800	Rs. 38880	Rs. 32076	Rs. 29160	Rs. 27630

\*SPV water pumping system over 5HP may avail subsidy under State Government Schemes where ever applicable. MNRE subsidy will be limited to 5 HP only even for higher capacity pumps till any revision in the Scheme.

#### Note :-

- General category States:-**All States/UT's other than NE States, Special Category States ( Jammu &Kashmir, Himachal Pradesh, Uttarakhand), Andaman & Nicobar and Lakshadweep Islands.
- Through NABARD:** - All States/UT's are eligible at the above subsidy rate.
- NE States, Andaman and Nicobar, Lakshadweep Islands:** - Provision of 30% subsidy for all users. CFA is 10% more due to high transportation cost.
- Special Category:-**This category states includes Jammu&Kashmir, Himachal Pradesh and Uttarakhand. Provision of 30% subsidy for all users.
- Channel Partner:** -MNRE Accredited Channel Partners.
- Minimum solar PV Capacity per HP of Motor- pump set is 900 Wp( e.g. for a two HP Motor- pump set, Minimum solar PV Capacity is 1800 Wp and so on).
- All components and sub systems of the plant should conform to the “**Minimal Technical Requirements / Standards**” specified by MNRE, for SPV systems / plants.
- The Capital Subsidy is applicable on the System cost inclusive of installation, commissioning, transportation, insurance, 5 year maintenance and taxes wherever applicable.

#### IV. Central Financial Assistance (Rs/Wp)forSPV Micro/ Mini Grid

Sno.	SPV System	Capacity	Rs per Wp			
			General Category States	NE States, A&N, Lakshadweep Islands	Special Category States	Channel Partners
1.	<b>Micro Grid</b>	Up to 10 kWp	Rs. 105	Rs. 115	Rs. 105	Rs. 100
2.	<b>Mini Grid</b>	>10 to 500kWp	Rs. 90	Rs. 99	Rs. 90	Rs. 85

#### Note :-

1. **General category States:-**All States/UT's other than NE States, Special Category States ( Jammu &Kashmir, Himachal Pradesh, Uttarakhand), Andaman & Nicobar and Lakshadweep Islands.
2. **NE States, Andaman and Nicobar, Lakshadweep Islands:** - Provision of 30% subsidy for all users. CFA is 10% more than General Category due to high transportation cost
3. **Special Category:-**This category states includes **Jammu&Kashmir**, Himachal Pradesh and Uttarakhand. Provision of 30% subsidy for all users.
4. **Channel Partner :-** MNRE Accredited Channel partners
5. **Micro/ Mini Grid Solar PV System shall consist of the following:**
  - ✓ Solar PV Panel of specified capacity with suitable mounting structure
  - ✓ Power Conditioning Unit (PCU) with suitable capacity of Charge Controller and Inverter as required
  - ✓ Battery Bank (Minimum Capacity @9.6 VAH / Wp) with suitable Battery Racks
  - ✓ Junction Boxes, D.C.D.B. / A.C. D. B. and Cables as per site requirement
  - ✓ Poles, ACSR conductor/ armored cable as per site requirement
  - ✓ Luminaires (Minimum two numbers per house hold)
  - ✓ Individual Meters (if required)
  - ✓ Lightening Arrestor and Earthing as required
  - ✓ Control Room/ Battery Room
  - ✓ Five years warranty
6. All components and sub systems of the plant should conform to the “Minimal Technical Requirements / Standards” specified by MNRE, for SPV systems / plants.
7. Part of the energy generated by the PV System may be utilized to power some commercial / other loads; however, **minimum 30 % of Total PV Capacity should be utilized for domestic load.**

## Annexure- II referred to in reply to Part (b) of the Lok Sabha Unstarred Question No. 4007 to be answered on 13.08.2015

State wise subsidy disbursed under Off-grid and Decentralized Solar Applications Programme during last 5 years

S.No	State	No. of Beneficiaries	Fund Released (Rs in Lacs)
1	Andhra Pradesh	26494	4288
2	Arunanchal Pradesh	12324	1894
3	Assam	793	1084
4	Bihar	4206	1595
5	Chhattisgarh	236	17144
6	Goa	97	1699
7	Gujarat	22	1810
8	Haryana	50358	2144
9	Himachal Pradesh	16683	4873
10	Jammu & Kashmir	57587	19011
11	Jharkhand	12084	1481
12	Karnataka	21504	1942
13	Kerala	21272	3781
14	Madhya Pradesh	1351	4884
15	Maharashtra	1517	3700
16	Manipur	400	2765
17	Mizoram	7533	1581
18	Nagaland	774	2692
19	Orissa	76	1420
20	Punjab	106	1973
21	Rajasthan	88957	24498
22	Sikkim	31999	2476
23	Tamil Nadu	78499	7940
24	Tripura	28579	606
25	Uttar Pradesh	153855	9994
26	Uttarakhand	20043	7378
27	West Bengal	34051	2608
28	Delhi	55	102
29	Lakshadweep	5289	2903

